

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No2760/2014

This the 16th day of August, 2016

**Hon'ble Mr.Sudhir Kumar,Member, (A)
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Mrs.AmritKumariSarin
Retd. Principal, Age 63 years
W/o Sh. RakeshSarin
R/o B-76, Sarvodaya Enclave,
New Delhi. Applicant

(By Advocate: None)

Versus

1. The State (Govt. NCT of Delhi)
Through its Secretary (Education)
Old Secretariat, Delhi
2. Lt. Governor,
NCT of Delhi,
Raj Nivas, Rajpur Road
Delhi
3. The Director of Education,
NCT of Delhi, Old Secretariat,
Delhi. Respondents

(By Advocate: ShriK.M. Singh)

ORDER(ORAL)

Per Hon'ble Mr.Sudhir Kumar, M(A)

Case called twice. None is present on behalf of the applicant. It is seen that on 18.04.2016 also the case was called twice, but there was no representation on behalf of the applicant, and the case was then

listed for today, i.e. 16.08.2016. Since, today, once again, neither the applicant nor anybody else on his behalf has appeared, it is apparent that the applicant has lost interest in pursuing the OA, and we have no option but to dismiss the same for non-prosecution.

2. Therefore, the instant O.A. is dismissed in default for non-prosecution.

(Raj Vir Sharma)
Member(J)

(Sudhir Kumar)
Member(A)

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